

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HERO ELECTRIC VEHICLES PRIVATE LIMITED Date of Commencement of Liquidation: 03-03-2026; List of Stakeholders as on Date: 18-09-2026; Name of IP: Mr. ABHIMANYU MITTAL; Process Number: 1; Last 5 digit of registration number: 12893

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				3817675				NA
3	Secured financial creditors	5	1151671596.00	5	1151671596.00	0	0	0	Annexure 3
4	Unsecured financial creditors	7	1020139013.00	4	996579013.00	0	23560000.00	0	Annexure 4
5	Operational creditors (Workmen)	29	3862485.00	28	471047.00	0	3391438.00	0	Annexure 5
6	Operational creditors (Employees)	248	283885109.00	215	62355273.00	0	221529836.00	0	Annexure 6
7	Operational creditors (Government Dues)	8	12768686538.00	5	89290046.00	0	12679396492.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	533	7174339747.003944731177.00	521	3944731177.00	0	3229608570.00	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	118259914.00	1	95000424.00	0	23259490.00	0	Annexure 9
Total		833	15346504655	779	6343916251	0	16180745826	0	